

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 199 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Dhubri

Dated Guwahati, the 05th January, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ.XII-1/2022/6166/E dated 14.12.2022

Sir,

With reference to the above, I am directed to inform you that Shri Prasarjya Pran Phukon, Judicial Magistrate 1st Class, Dhubri, has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to his home town Golaghat, during the Magh Bihu Holidays w.e.f the evening of 12.01.2023 till the morning of 18.01.2023, by the shortest possible route, as per existing Rules.

Shri Phukon may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 200-203 /A.
Copy to:-

Dated 05/01/2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Prasarjya Pran Phukon, Judicial Magistrate 1st Class, Dhubri with reference to his letter dated 08.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

5/1/2023
REGISTRAR (VIGILANCE)

JK